की कार्प जो है वह सदन के पटल पर रखें गई है।

THE PRIME MINISTER (SHRI RAJIV GANDHI): I entirely agree with the Member that something needs to be done and I myself have recommended earlier the steps that he has recommended. I was told initially that we may not be able to bring in any amendment because it does not come under our jurisdiction. But have asked the Law Ministry to look into it further and they have not come back to me yet.

श्री प्रमोद महाजन: सभापति महोदय, मैं प्रधान मंत्र ज को बहुत बहुत धन्यवाद देता हं। मैं चाहता हुँ वे इसे जल्द से संविधान में स्थान देने के कोशिश करें। उस के साथ ह' इस व्यवस्था से जिला नियोजन क' इस में बात है वित्त मन्त्रं जो भा बैठे हैं मैं पूछना चाहता हूं कि क्या जिला नियोजन के व्यवस्था की इस सिफारिश को सरकार स्वीकार करेगी?

श्री सुखराम: ग्रभें इस बात को कहना प्रिमेच्योर होगा क्योंकि जैसे मैंने कहा कि जब सब स्टेट गवर्नमेंटस की सिफारिश मा जाएगी यानी उनके रियेक्शन के ग्राने के बाद ही फैतला लिया जाएगा?

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUES-TIONS

Irrigation projects violating forest (Conservation) Act. 1980

•147. SHRI RAMKRISHNA MAZUMDER. SHRI CHITTA BASU:

Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

(a) whether it is a fact that there are about 490 irrigation projects Madhya Pradesh, which violate the provisions of the Forest (Conservation) Act, 1980; and

(b) if so, what steps have been are proposed to be taken by Government in that regard?

THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI BHA-JAN LAL): (a) Violations of the Forest (Conservation) Act, 1980 have come to notice of the Central Government in 12 irrigation projects Madhva Pradesh.

(b) The Central Government have communicated to all the State Union Territory Governments diversion of forest land will not be approved in regard to projects which the provisions of the Forest (Conservation) Act, 1980 have been violated. Diversion of forest lands in regard to 9 irrigation projects Madhya Pradesh involving violation of the Forest (Conservatoin) Act, 1980 has not been approved.

Pollution from major cement factories

*148. SHRI HARVENDRA SINGH HANSPAL: SHRI D. B. CHANDRA GOWDA:

Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the Central Pollution Control Board recently held discussions with authorities of major cement manufacturing units of the country to effectively control air pollution from the cement factories:
- (b) if so, the details of the discussions held; and
- (c) what steps have been taken to control pollution from the cement . factories?

THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI BHA-JAN LAL): (a) Yes, Sir.

(b) The discussions related to the existing status and possible measures for air pollution control in cement manufacturing units.